SHRI V. KRISHNAMOORTHI: In view of the fact that the hill State demand of Garos, Kasis, Mizos and Mikis concerns the border area of our country and the place is a very sensitive area where a lot of underground activities are going on we had conceded the demand for Nagaland which is causing headache to the Government of India and the people of India—will the Government think a hundred times before granting a hill State so that the security of the country could be safe and the border will be protected from foreign attack?

SHRI Y. B. CHAVAN: I have noted his point of view.

CHINESE TRAINING GUERILLAS IN NEFA

†

*633. SHRI N. R. LASKAR:
SHRIMATI TARAKESHWARI SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that certain persons from NEFA are being trained by the Chinese in guerilla warfare; and

(b) if so, the action which Government propose to take to ensure that the area is not infiltrated by rebel forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI VIDYA CHARAN SHUKLA):

(a) No such report has been received by Government.

(b) Constant vigilance is being maintained to prevent infiltration and to preserve the security of NEFA area.

SHRI N. R. LASKAR: We sincerely feel that the Government is maintaining a policy of isolation so as the NEFA is concerned, and because of this policy of isolation, some sort of underground activity is possible to be carried on in that part of the country. Will the Government think of removing this sort of isolation so far as the whole country is concerned?

SHRI VIDYA CHARAN SHUKLA: There is no such policy of isolation, but as would be remembered, this is a Union territory which is bordering China and Bhutan, and therefore, for security reasons, we have to maintain certain restrictions, such as inner-line area restriction and so on. Apart from that, there is no policy of isolation as such. We have organised Bharath Darshan tours for the NEFA residents, and we encourage people to go from here to there. We are giving land to settle some people there. As far as the question of isolation is concerned, I do not think the hon. Member is correct in this impression.

SHRI N. R. LASKAR: Anyway, we are satisfied when he says that some such activities are going on in that part of the country. In our efforts, we have failed and we have failed because our intelligence has failed in regard to that area. But I would like the Government to take more vigilant action so that no such things as guerilla activities will go on in that part of the country.

SHRI VIDYA CHARAN SHUKLA: Yes, Sir. We are quite vigilant about it.

SHRI BUTA SINGH: There was a scheme in regard to settle some people in that area, NEFA, to maintain the integrity and solidarity of the particular area in relation to the rest of India. May I know at what stage the scheme is lying in the Home Ministry?

SHRI VIDYA CHARAN SHUKLA: That scheme is already in operation.

श्री ओम प्रकाश त्यागी : मैं जानना चाहता हूं कि क्या सरकार के ध्यान में यह समाचार आया है कि चीन ने जो नागा विद्रोही भाग कर चाइना चले गये हैं उन के साथ यह बातचीत चलाई है कि वह उन की विद्रोही सरकार को स्वीकर करने के

लिये तैयार हैं, अगर वह समूचे असम में विद्रोह का झंडा खड़ा करने को तैयार होगी वह उनको हथियार देने के लियें भी तैयार हैं अगर वह समूचे असम में विद्रोह का झंडा खड़ाकरें और सरकार के समझौता न होने की स्थिति में असम में बगावत का नारा लगायें। इस के सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

श्री विद्या चरण शुक्ल: मैं माननीय सदस्य से कहना चाहूंगा कि यह नागालैंड का प्रश्न नहीं है, यह नेफा के सम्बन्ध में प्रश्न है । इसमें असम आता ही नहीं है ।

श्री क०न० तिवारी : नेफा में चाइना इस बात का प्रचार करता है कि वहां के अधिवासी मंगोल डिसंडट के हैं । इस को काउंटर-एक्ट करने के लिये भारत सरकार की तरफ से कौन से कदम उठाये जा रहे हैं ?

श्री विद्या चरण शुक्ल : इस के लिये कई तरह के कदम उठाये गये हैं। कम्यूनिटी लिसनिंग रेडियो सेट दिये गये हैं, इन्फार्मेशन सैंटर्स खोले गये हैं । जितना भी चाइनीज प्रोपेगेन्डा होता है उस को हर तरह से काउंटर-ऐक्ट करने के लिये दिन रात प्रयत्न किये जाते हैं ।

SHRI P. GOPALAN: The recent techno-economic survey conducted in NEFA has revealed that acute poverty and the worst type of living conditions are prevailing in NEFA. And even now slavery is in existence in that part of the country. Naturally, the people are struggling for better conditions of life, but we are suppressing the mass movement by raising this bogy of Chinese infiltration. Therefore, I would like to know from the hon. Minister that instead of raising this bogy of Chinese infiltration and then suppressing the mass movement in that part of the country and thereby alienating the people, will the Government take some substantial steps to eradicate poverty and slavery in that part of the country and thus inculcate a feeling in the mind of the people that they are worthy citizens of this country and not secondary citizens?

SHRI VIDYA CHARAN SHUKLA: A techno-economic survey was conducted in that area, and that has revealed immense possibilities of development in that area, and action is being taken in that direction. We have answered questions about that previously in this House.

But I want to say something about the other point that he has made, about the bogy of Chinese infiltration. It will be wrong to say like that. There is real danger of Chinese infiltration and that has to be countered. There is no question of slavery in that area. It is a tribal society, and it has to be developed. It is wrong to defame the people of NEFA by calling them that they are subject to slavery and all that. We are very vigilant about all this.

SHRI BUTA SINGH: Will the Minister kindly say something about the presence of army in that area? The hon. Member has used strong language in that connection.

SHRI VIDYA CHARAN SHUKLA:—I have denied that.

SHRI VIRBHADRA SINGH: The hon. Minister has just stated that a scheme to settle ex-servicemen in NEFA is already in operation. I want to know how many ex-servicemen have already been settled in NEFA or are likely to be settled there?

SHRI VIDYA CHARAN SHUKLA: A few hundred families have been settled, as far as I can remember now. If the hon. Member tables a separate question I can give detailed information (*Interruption*).

SHRI RANGA: Is it not a fact that the total population of NEFA—the local people—is less than a million; if so, may I know whether any effort, any dynamic effort, is being made to encourage, as was earlier suggested by Shri Buta Singh, to encourage as many ex-servicemen as

possible, who are courageous enough to brave the risks and go and settle down there in view of the fact that there is plenty of land available for cultivation?

SHRI VIDYA CHARAN SHUKLA: Yes, Sir, the hon. Member is quite right. As I have already said, a scheme is already on and a few hundred families of ex-servicemen have been settled there. We are doing our best to encourage as many ex-servicemen as possible. Some hon. Members *rose*—

MR. SPEAKER: Shri Rabi Ray.

श्री यज्ञ दत्त शर्मा : यहां पर लोग बार-बार खड़े होते हैं, मैं बार-बार खड़ा नहीं होता। लेकिन जो लोग अनुशासन का पालन करते हैं उन्हें नहीं बुलाया जाता।

MR. SPEAKER: I have already called one hon. Member from his Party—Jan Sangh. I have to call leaders of other parties if they want to put supplementaries.

श्री यज्ञ दत्त शर्मा : जो लोग शोर मचाते हैं आप उन को मान्यता देते हैं।

MR. SPEAKER: I have to call leaders of the parties if they get up. I cannot call him and Members of his party alone. I called Shri O. P. Tyagi from his party.

श्री यज्ञ दत्त शर्मा : मुझे खेद है। गहरा खेद है।

MR. SPEAKER: What you think does not matter. It makes no difference.

श्री यज्ञ दत्त शर्मा : मुझे भी कोई चिन्ता नहीं है। मुझे अपनी बात कहने का अधिकार है।

श्री रबी राय : आप जानते हैं कि जब नेफा में चीन का हमला हुआ था तब वहां के अधिवासी इस तरह से चीन की सेना के खिलाफ नहीं लड़े थे जिस तरह से लोग लेनिनग्राड में घर-घर में लड़े थे। मैं जानना चाहता हूं कि चूंकि यह सीमावर्ती इलाका है इस लिये वहां के लोगों को बहादुर बनाने के लिये माओवाद के खिलाफ कोई विकल्प मंत्री महोदय के दिमाग में आया है? जब चीन का हमला होगा तब उन से लड़ने के लिये क्या वहां के लोगों को गुरिला वारफेअर सिखाने की कोई व्यवस्था है?

श्री विद्या चरण शुक्ल : मैंने पहले ही बतलाया है कि इस तरह का जो खतरा हमारे देश की सुरक्षा के लिये है उस के सम्बन्ध में हम लोग काफी चिन्तित हैं और उस के ही अनुसार हम लोग काफी तैयारी कर रहे हैं। मैं नहीं समझता कि यह देश के हित में होगा कि मैं इस का विवरण बतलाऊं कि हम लोग क्या क्या कर रहे हैं। मगर मैं इस बात का आश्वासन देना चाहता हूं कि जो भी खतरा हमारे सीमावर्ती इलाकों में, खासकर नेफा में है उस की तरफ हम लोग काफी अच्छी तरह से ध्यान दे रहे हैं और उस के लिये तैयारी भी कर रहे हैं।

श्री मु० अ० खां : काफी अरसे से सदन में और अखबारों में ऐसी इत्तलात आ रही है कि चीन के बार्डर पर चाहे वह नागालैंड हो या नेफा हो, जो हिस्से हमारे देश के हैं उन पर गुरिला वार कि एक्टिविटी बराबर बढ़ती जा रही है। हमारे यहां से लोग जाते हैं चीन में और पाकिस्तान में और वहां पर ट्रेनिंग लेते हैं। आज तक गवर्नमेंट आफ इंडिया उस को रोकने में कामयाब नहीं हो सकी है। इस बेकग्राउंड में मैं पूछना चाहता हूं कि क्या गवर्नमेंट बजाय इस के कहने के सदन में कि हम उन से बातचीत कर रहे हैं या और तरीके अपना रहे हैं, कोई ऐसे एफेक्टिव कदम उठाने के लिये तैयार है जिस से आइन्दा के लिये जो इस तरह का जाने आने का तरीका है है वह बन्द हो सके और जो ट्रेनिंग गुरिला वारफेअर की वहां दी जा रही है वह रूक सके क्योंकि वह हमारे सिक्योरिटी के लिये खतरा है?

श्री विद्या चरण शुक्ल : मैंने प्रश्न के मूल उत्तर में इसका जवाब दे दिया है। जहां तक नेफा के लोगों को उधर जाने से रोकने की बात है, उसके लिये जितनी भी उचित कार्रवाई और कड़ी से कड़ी कार्रवाई हम कर सकते हैं, करने की कोशिश कर रहे हैं।

श्री मु० अ० खां : यह जवाब तो हमेशा ही दिया जाता है। मैं जानना चाहता हूँ कि कौन से वे कदम हैं जो उठाये गये हैं ताकि उनका जाना बिल्कुल रोका जा सके ?

श्री विद्या चरण शुक्ल : इसके बारे में विवरण तो नहीं दे सकता हूँ उन कदमों का जो हम लोग उठाते हैं और न ही विस्तारपूर्वक चर्चा करना चाहता हूँ।

SHRI NATH PAI: The Minister in an earlier reply stated that the government regards the Chinese threat not as a fictitious and bogus one but as a real one. But one does not get the impression that adequate steps are being taken to meet this threat. May I know what steps are being taken to integrate NEFA in the main current of our life? Are we still following the discredited and outdated policy whose futility was established during the Chinese invasion in NEFA? What steps are being taken, I want to know, to integrate them in the mainstream of our life as fellow Indians? What steps are being taken to train them in guerilla warfare? Thirdly, has the Minister realised the danger that is lurking now, that as there is now a premium on invasion the unfortunate NEFA citizens who have been taken to China for training and taken back to India after training may be made the nucleus of a so-called nationalist government of NEFA to give a call to the Chinese to come to the assistance of the nationalist government, like the call given to the Russian government. Is the government aware of it?

SHRI VIDYA CHARAN SHUKLA: As far as the first question is concerned, I will state in brief what is our attempt to integrate the economy of NEFA with the rest of the country, because we feel that the best integration can come by economic development and connecting the economy of the Union Territory with the economy of the rest of the region. In that connection, as stated earlier in reply to a question, a techno-economic survey has been undertaken and on the basis of that several steps have been taken. If I remember correctly, we have laid a statement before the House as to what action we have taken and what we propose to take. I am not going into the details now. As far as the question of the Chinese danger is concerned, I agree with the hon. Member that the danger is there. As to the action we are taking to counteract the danger, I do not think it would be proper for me to disclose all the details on the floor of the House.

श्री तुलसीदास जाधव : नेफा और दूसरे ऐसे जो बोर्डर पर प्रान्त हैं, वहां पर भारत के शेष भागों के लोग जा कर बस नहीं सकते हैं, वहां कोई जायदाद नहीं खरीद सकते हैं। जब इस तरह की व्यवस्था रखी जाती है तो उन लोगों के दिल में सेपेरेशन की भावना पैदा होती है। मैं जानना चाहता हूँ कि यह सैपेरेशन कि भावना पैदा न हो और कोई भी वहां जा कर जमीन और जायदाद खरीद सके, इसके बारे में गवर्नमेंट ने क्या बन्दोबस्त किया है ?

श्री विद्या चरण शुक्ल : मैंने पहले ही इस बारे में कहा है की सुरक्षा कि दृष्टि से वहां पर कुल इस तरह के नियम बनाये गये हैं कि जिससे जो भी चाहे वहां जाकर न बस सके क्योंकि हो सकता है कि यदि सबको पूरी तरह से स्वतंत्रता दे दी जाये तो ऐसे बहुत से लोग जा कर वहां बस जायें जिससे देश की और नेफा की सुरक्षा को खतरा पैदा हो जाए। इसलिए हम किसी को रोकना नहीं चाहते बसने या न बसने से लेकिन आपने देखा होगा कि सैंकड़ों एक्स-सर्विसमेन को हम वहां ले जा कर बसा रहे हैं। और भी इस तरह के व्यक्ति वहां नेफा में जाकर

बसना चाहें तो उससे फायदा हो सकता है और हम को उस पर आपत्ति नहीं है। लेकिन अगर बिल्कुल खुली छूट दे दी जाए तो हो सकता है कि उससे नुक्सान हो जाए और ऐसी परिस्थियां पैदा हो जायें जिससे देश के हितों को नुकसान पहुंचे।

SHRI RANJIT SINGH: The Minister has just now said that there is a scheme to settle ex-service men in that area. I would like to know from him whether this is being limited to ex-service men from NEFA, particularly from Mizo hills alone, or the ex-service men from other areas of India could also go and re-settle there, thus providing a more intermingled culture and better integration as the government's political *gurus* have done in Azerbaizan, Uzbekistan and Tashkent have done.

SHRI VIDYA CHARAN SHUKLA: As far as I can remember, at present I do not think that there is any restriction. Any ex-serviceman from any area could be settled there. That is my present recollection.

SHRI HEM BARUA: There are restrictions on the Indo-NEFA border. Indians from the rest of the country cannot move to NEFA without a permit whereas the India-China border along NEFA is an open border. People living on the border in NEFA go to China and the Chinese people also come to NEFA. There are intermarriages also between these two border people. The hon. Minister talked about vigilance. We know what type of vigilance they conduct. Before the Chinese aggression there was a Chinese restaurant in Bomdila and I drew the attention of the Government to the fact that it was engaged in spying work. The Government on the floor of this House told us then that nothing like that existed. After the Chinese aggression, Shri Lal Bahadur Shastri was the first man to say that there was a Chinese restaurant doing like that. Whatever that might be, may I know whether Government are prepared to tell us that, instead of making the India-China border along NEFA an open door for the people living on the border to come and go, they are going to close it down as they are putting restrictions on this side of the border?

SHRI VIDYA CHARAN SHUKLA: Shri Hem Barua is a very wise Member, but I have already indicated that there are inner line restrictions in the NEFA area and that is because of security considerations. As far as the question of NEFA-China border is concerned, it is not an open border; it is a closed border. We try to keep it closed and prevent any such movement as he has referred to.

SHRI HEM BARUA: How can intermarriages take place then?

SHRI VIDYA CHARAN SHUKLA: Some marriages might take place in a surreptitious manner, but our effort is to close it completely.

श्री हुकम चन्द कछवाय : माननीय मंत्री महोदय ने अभी बताया है कि उन्होंने नेफा में सौ परिवारों को बसाया है। मैं जानना चाहता हूँ कि क्या उनको पर्याप्त सुविधायें प्रदान कर दी गई हैं ? मैं यह भी जानना चाहता हूं कि कितने और व्यक्तियों को वह वहां और बसाने वाले हैं जिससे उसको विश्वास हो सके कि अगर वहां पर कोई संकट आया तो उसका सामना सफलतापूर्वक किया जा सकता है ? कौन-कौन सी सहूलियतें दी जाती हैं उनको ?

वहां चीन समर्थक तत्वों द्वारा प्रचार कार्य किया जाता है। मैं जानना चाहता हूँ कि किस-किस प्रकार का प्रचार उनके द्वारा किया जाता है, क्या आपको इसकी जानकारी है ? क्या आपने ऐसे कुछ लोगों को गिरफ्तार भी किया है और अगर किया है तो कितने लोगों को किया है ?

श्री विद्या चरण शुक्ल : जहां तक एक्स-सर्विसमेन को बसाने का सवाल है मैंने कहा है कि कुछ सौ लोगों को वहां बसाया गया

है और वह स्कीम अभी भी है। एक्स-सर्विसमेन को हम प्रोत्साहन दे रहे हैं कि ज्यादा से ज्यादा तादाद में वे वहां जा कर बसें। हम उन्हें वहां पर मुफ्त में ज़मीन देते हैं, घर बना कर देते हैं, कैश ग्रांट देते हैं बैल, हल वगैरह का इंतज़ाम करके देते हैं। एक दो साल उनके खर्चे का इंतज़ाम करते हैं। इस सब का विवरण मैं सदन को बता चुका हूँ।

जहां तक चीनी प्रापैगंडा का सवाल है, वह वहां चलता है, इसके बारे में मैं पहले ही कह चुका हूँ। उसको रोकने का हम प्रयत्न भी करते हैं और उसका जो प्रभाव होता है उसको रोकने का भी हम प्रयन्त करते हैं। अपनी तरफ से वहां पर तीन चार कम्युनिटी सेंटर खोले हैं, उन में रेडियो सैट दिये हैं। उसके साथ-साथ लिखित सामग्री भी दी जाती है। ट्राइबल सोसइटीज़ में भी वह दी जाती है। इस तरह की और भी कार्रवाई की जाती है। इस सब के द्वारा हम उस प्रापैगंडे को रोकने की कोशिश करते हैं।

श्री हुकम चन्द कछवाय : मैंने यह भी जानना चाहा था कि जो चीन समर्थक लोग हैं उन में से कितने लोगों को गिरफ्तार किया गया है और किस-किस प्रकार का प्रचार वे करते हैं। पैसा देकर वे प्रचार करते होंगे, आर्थिक सहायता दे कर प्रचार करते होंगे, सभायें करके प्रचार करते होंगे, किस तरह से वे प्रचार करते हैं ?

श्री विद्या चरण शुक्ल : मेरे पास इसकी सूचना अभी नहीं है। इस तरह का अगर कोई प्रश्न आएगा तो मैं उसका उत्तर दे दूंगा।

MR. SPEAKER: Next question.

श्री हरदयाल देवगुण : अध्यक्ष महोदय, मेरा प्रश्न 635 पर एक व्यवस्था का प्रश्न है। यह इस प्रश्न की एडमिसिबिलिटी पर है। इस प्रकार का प्रश्न नहीं पूछा जा सकता है नियम 41 के अन्तर्गत। आप नियम 41 (2) देखिये :

"The right to ask a question is governed by the following conditions, namely: —

* * * * * *

it shall not contain arguments, inferences, ironical expressions, imputations, epithets or defamatory statements;"

इस प्रश्न में आप ये सब बातें पायेंगे। मेरा निवेदन है कि आप को यह प्रश्न स्वीकार नहीं करना चाहिए था और अब इसको पूछने की इजाज़त नहीं देनी चाहिए, क्योंकि इस में इस प्रकार के शब्दों का प्रयोग किया गया है :

"......on account of inactivity and wrong policies of the Delhi Administration......"

MR. SPEAKER: What is inadmissible there I want to know.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, इस प्रश्न में दिल्ली प्रशासन पर आरोप लगाया गया है। एक प्रश्न के रूप में दिल्ली प्रशासन पर यह आरोप नहीं लगाया जा सकता है कि वह निष्क्रिय है। दिल्ली प्रशासन स्वतंत्र है। दिल्ली प्रशासन एक ऐसे दल के हाथ में है जो केन्द्र में सत्तारूढ़ नहीं है। प्रश्न के रूप में इस प्रकार का लांछन लगाना ठीक नहीं है। माननीय सदस्य यह पूछ सकते हैं कि दिल्ली में सेल्ज़ टैक्स की स्थिति क्या है।

MR. SPEAKER: That is right. Only that portion may be answered. There is no objection to give information about sales tax, as you said. You can ask about sales tax, how much it is, how many cases are pend-

ing and how many disposed of. I will ask him to answer only that portion which is not objectionable.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I would like to make Government's position also clear in this matter. It is also our intention that about the subjects which are handed over to the Delhi Administration, it is their right to be criticised in the Metropolitan Council. Our intention is not to drag that Administration for discussion here. I wanted this position to be made clear. To that extent, I agree with Mr. Vajpayee.

MR. SPEAKER: Therefore, only that portion may be answered.

SHRI VIDYA CHARAN SHUKLA: I have to lay a statement on the Table of the House. It is a consolidated answer to all the points raised here. It is a long statement. So, I want to lay it on the Table.

MR. SPEAKER: Only answer about those points, as the Home Minister said just now, of sales tax, the cases pending and all that.

SHRI VIDYA CHARAN SHUKLA: My difficulty is that in answer to this Question, we have prepared a statement which is a long one and which I want to lay on the Table of the House.

MR. SPEAKER: Out of that statement, you can give only that information.

SHRI VIDYA CHARAN SHUKLA: I would appreciate if the Lok Sabha Secretariat takes it out.

MR. SPEAKER: I have read it. There is absolutely nothing about any party or any such thing. This is about the number of cases pending, the number of cases disposed of and all that. This is the only statement. You can place it on the Table of the House.

श्री मु०आ० खां: अध्यक्ष महोदय, आप देखते ही हैं कि रोज़ हम पर इल्ज़ाम लगाये जाते हैं, रिमार्क पास किये जाते हैं। उन लोगों को तो इस बात की छुट्टी है और हम लोगों पर यह पाबन्दी लगाई जा रही है।

श्री अटल बिहारी वाजपेयी: अध्यक्ष महोदय, भविष्य में इस तरह के प्रश्न नहीं आने चाहिएं।

बिक्री कर विभाग, दिल्ली

*635. **श्री सीताराम केसरी**: क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस समाचार की ओर दिलाया गया है कि दिल्ली प्रशासन की अकर्मण्यता और गलत नीतियों के कारण सरकार को करोड़ों रुपये की हानि सहन करनी पड़ी है और बिक्री कर विभाग पूर्णरूप से इसके लिये जिम्मेदार है ;

(ख) क्या सरकार का ध्यान इन समाचारों की ओर भी दिलाया गया है कि बिक्री कर विभाग की लापरवाही के कारण चार वर्ष पूर्व न्यायालयों में दायर किये गये बिक्री कर के 60 प्रतिशत मामले अभी भी अनिर्णीत हैं ;

(ग) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ; और

(घ) इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

गृह कार्य मंत्रालय में राज्य मंत्री : (**श्री विद्या चरण शुक्ल**) : (क) से (घ). एक विवरण सदन के सभा पटल पर रखा जाता है।